GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 4409 TO BE ANSWERED ON 27.03.2025

CREDIT GUARANTEES SCHEME FOR MSMES

4409. SHRI PRADEEP KUMAR SINGH:

DR. NISHIKANT DUBEY:

SMT. SMITA UDAY WAGH:

SMT. MAHIMA KUMARI MEWAR:

DR. K SUDHAKAR:

SHRI RAMESH AWASTHI:

SHRI ANURAG SHARMA:

SHRI JASWANTSINH SUMANBHAI BHABHOR:

SMT. SHOBHANABEN MAHENDRASINH BARAIYA:

SHRI DHARAMBIR SINGH:

SHRI MANOJ TIWARI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of credit guarantee requests approved during the year 2024 and the number of MSMEs benefited thereof;
- (b) the financial worth of credit guarantees approved during the year 2024 and the amount of funds allocated out of the same, State-wise particularly in Gujarat;
- (c) whether the Government has launched special credit schemes for MSMEs in SC/ST population dominating areas and the number of beneficiaries of the said schemes in Gujarat;
- (d) whether the Government has implemented any special scheme or incentive programme to encourage MSMEs run by the persons belonging to SC/ST category, if so, the districts of Gujarat showing a greater impact thereof;
- (e) whether there has been an increase in guarantee coverage for women-owned enterprises, if so, the details thereof;
- (f) the loan limit and guarantee coverage provided to informal micro enterprises without any primary security under the special scheme for micro enterprises; and
- (g) the number of MSMEs in Bhiwani-Mahendragarh Lok Sabha Constituency that have benefited from credit guarantees in the year 2024 along with the total sanctioned amount?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SUSHRI SHOBHA KARANDLAJE)

(a) and (b): The total number of guarantees approved in the Financial Year 2023-24, along with amount, under Credit Guarantee Scheme (CGS) for Micro and Small Enterprises (MSEs) are as given below:

Guarantees approved under CGS					
Duration	Number of Guarantees	Amount of Guarantees (in Rs. Crore)			
FY 2023-24	17,24,073	2,02,807			

CGS is a central sector scheme, where funds/loans are not allocated State/UT wise.

- (c) and (d): Ministry of MSME, Government of India has taken various measures to encourage MSMEs run by the persons belonging to SC/ST category. Some of them are:
 - i. Credit Guarantee Scheme (CGS): Under CGS, credit guarantee is provided to MSEs for loans extended to them by Member Lending Institutions, without any collateral security or third-party guarantee. The Scheme provides a 10% concession in Annual Guarantee Fees and higher guarantee coverage of 85% for SC/ST-owned MSEs.

Since the inception of the scheme in 2000, until 28.02.2025, 24,255 guarantees have been approved for SC/ST owned enterprises in Gujarat amounting to Rs. 1,125 crore. The highest number of 5,059 guarantees have been approved for Ahmedabad district in Gujarat amounting to Rs. 326 crore.

ii. **National Scheduled Caste and Scheduled Tribe Hub (NSSH):** Under the Special Credit Linked Subsidy Scheme component of NSSH scheme, 25% subsidy (subsidy cap of Rs. 25 lakh) is provided to SC-ST owned MSEs for purchase of new plant & machinery and equipment through term loan for all manufacturing sectors and service sectors.

Since the inception of the Scheme in October 2016, until 31.01.2025, financial assistance has been provided to 2,503 SC/ST beneficiaries, of whom 550 are from Gujarat. The highest number of SCLCSS beneficiaries is 352 from Surat district in Gujarat.

iii. **Prime Minister's Employment Generation Programme (PMEGP)** assists entrepreneurs across the country in setting up of new units in the non-farm sector. It aims to provide employment opportunities to traditional artisans/ rural and urban unemployed youth at their doorstep. Under the scheme, SC/ST beneficiaries can avail of Margin Money (MM) subsidy of 35% in rural areas and 25% in urban areas. The maximum cost of project is Rs. 50 lakh in the manufacturing sector and Rs. 20 lakh in the service sector.

In the current FY 2024-25 (up to 25.03.2025), 267 units belonging to SC/ST from Gujarat have been assisted with Rs. 2,297.39 lakh worth of MM subsidy and out of this, the highest number of PMEGP units of SC/ST beneficiaries assisted are 29, with a MM subsidy of Rs. 157.70 lakh in Kachchh district in Gujarat.

There are other schemes like Procurement and Marketing Support (PMS) Scheme, Entrepreneurship and Skill Development Programme (ESDP) Scheme, PM Vishwakarma Scheme, wherein there are special provisions for SC/ST beneficiaries.

(e): There has been an increase in guarantee coverage for women-owned enterprises. The details are as given below:

Guarantees approved for Women-owned Enterprises under CGS				
Duration	Number of Guarantees	Amount of Guarantees (in Rs. Crore)		
FY 2021-22	1,39,244	8,021		
FY 2022-23	3,65,582	16,373		
FY 2023-24	4,25,865	32,223		
FY 2024-25 (as on 28.02.2025)	5,20,327	40,243		

- (f): Under a special provision for Informal Micro Enterprises (IMEs), loans up to Rs. 20 lakh, extended by Member Lending Institutions to IMEs, are eligible for guarantee coverage, where primary security is not mandatory. The extent of guarantee coverage is 85%.
- (g): The details of the guarantees approved in the districts in Bhiwani-Mahendragarh Lok Sabha Constituency for the Financial Year 2023-24 are as below:

Guarantees approved under CGS during FY 2023-24				
District	Number of Guarantees	Amount of Guarantees (in Rs. Crore)		
Bhiwani	1,679	240		
Mahendragarh	310	45		
Charkhi Dadri	1,242	115		
